

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
**(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)**  
**Regulations, 2016)**

**FOR THE ATTENTION OF THE STAKEHOLDERS OF MISA SERVICES**  
**PRIVATE LIMITED**

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                            |
|---------|------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | Misa Services Private Limited                                                                                      |
| 2.      | Date of incorporation of corporate debtor                                          | 30/03/2011                                                                                                         |
| 3.      | Authority under which corporate debtor is incorporated /Registered                 | Company Incorporated Under the Companies Act, 1956 Registered with Registrar of Companies (ROC):- Pune MH          |
| 4.      | Corporate Identity No. / Limited Liability Identification No.of corporate debtor   | U74920PN2011PTC179720                                                                                              |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | Flat No. 601, 6th Floor, Vidyadhar Heights, Garud Ganpati Square, Narayan Peth, Laxmi Road, Pune Pune MH 411030 IN |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 22nd February, 2021                                                                                                |
| 7.      | Liquidation commencement date of corporate debtor                                  | 22nd February, 2021                                                                                                |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | Ritesh Raghunath Mahajan<br>IBBI Registration No.<br>IBBI/IPA-002/IP-<br>N00048/2017-2018/10132.                   |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | B- 203 Devgiri,<br>Ganeshmala, Sinhad<br>Road, Pune- 411030,<br>Maharashtra.<br>Email:riteshmahajancs@gmail.com    |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | B-203 Devgiri, Ganeshmala,<br>Sinhad Road, Pune-<br>411030, Maharashtra.<br>Email:<br>misaliquidation@gmail.com    |
| 11.     | Last date for submission of claims                                                 | 24.03.2021                                                                                                         |

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **Misa Services Private Limited** on **22.02.2021**.

The stakeholders of **Misa Services Private Limited** are hereby called upon to submit their Claims with proof on or before **24.03.2021** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

*Ritesh R. Mahajan*

Name of liquidator: Ritesh R. Mahajan

Date: - 04.03.2021

Place: - Pune

